

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH LUCKNOW**

Item No. 2

**Withdrawl Application No. 332/00497/2021 in
ORIGINAL APPLICATION NO: 332/00171/2019**

This, the 21st day of June, 2021

HON'BLE MR. A. MUKHOPADHAYA, MEMBER (A)

Nirankar Nath aged about 29 years son of Late Data Verma, resident of V & P – Padritara (Matera SR), District – Bahraich.

....Applicant

By Advocate: Shri Dharmendra Awasthi

Versus

1. Union of India, through the Director General, Deptt. Of Post, Dak Bhawan, New Delhi.
2. Chief Post Master General, Uttar Pradesh Circle, Lucknow.
3. The Assistant Director (Recruitment) O/o Chief Post Master General UP Circle, Lucknow.
4. The Post Master General, Gorakhpur Region, Gorakhpur.
5. Superintendent of Post Offices, Bahraich Division, Bahraich.

....Respondents

By Advocated: Ms. Prayagmati Gupta

ORDER (ORAL)**HON'BLE MR. A. MUKHOPADHAYA, MEMBER (A)**

At the outset, Shri Dharmendra Awasthi, learned counsel for the applicant submitted that the applicant seeks permission from the Court to withdraw the O.A No. 171 of 2019 unconditionally.

2. Ms. Prayagmati Gupta, learned counsel for the respondents, has no objection to this.
3. Accordingly, M.P. No. 497/2021 for withdrawal of the aforementioned OA is accepted and O.A No. 171/2019 is dismissed as withdrawn.

(A.MUKHOPADHAYA)
Member (A)

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